

**General Instructions to the Candidates before submitting
online Application**

1. Candidates shall read all the instructions carefully before submitting the online applications so as to avoid the mistakes.
2. Candidate must specifically indicate the Residual Parent Cadre/ Local Cadre of reservation in the column earmarked in the application under which candidate would like to be considered. Further candidate is not permitted to change the Residual Parent Cadre/Local Cadre claimed in the application. [Local Cadre means Reservation to the candidates belonging to Hyderabad Karnataka Region (Kalyana Karnataka)].
3. Candidates shall provide their Mobile number and valid E-mail ID (Mandatory) for communication at relevant columns while submitting online application. The authority is not responsible for non receipt of SMS or E-mail due to incorrect information.
4. **To avoid last minute rush, the candidates are advised to submit the online applications well in advance. The website will accept the applications round the clock upto 07.04.2022 till 11.59 p.m.**
5. The decision of the High Court of Karnataka will be final as to the eligibility of an applicant for Shorthand and Typing Test/ viva-voce or otherwise.
6. The list of eligible candidates short listed for Shorthand and Typing Test/viva-voce will be published on the High Court of Karnataka website-<https://karnatakajudiciary.kar.nic.in>.
7. Intimation will be sent to the eligible candidates through SMS message to cell phone and also an E-mail will be sent to E-mail ID. The list of short listed Candidates will also be notified on the High Court of Karnataka website: <https://karnatakajudiciary.kar.nic.in/recruitment.php> for downloading the 'Call-Letter'. Candidate must bring his/her 'Call-Letter', at the time of appearing for the Shorthand and Typing Test/viva-voce.

8. Candidates shall have to appear for Shorthand and Typing Test/viva-voce, if called for, at their own expenses at the place and time decided and notified by the High Court of Karnataka.
9. Candidates shall produce the copy of 'Call Letter' and 'Identity Proof' (i.e., Voter ID or Aadhaar Card or PAN Card or Driving License or Ration card or Passport in Original as a proof of identity) while appearing for the Shorthand and Typing Test / viva-voce for verification.
10. Candidates while appearing for Shorthand and Typing Test/ viva-voce, shall produce all the original testimonials with a set of self attested photo copies i.e., Certificate of SSLC or its equivalent examination, English Senior Grade Typing Certificate, Certificates in case of Diploma in Commercial Practice/Secretarial Practice i.e., I to VI Semester/ I to III year, Convocation Certificate, Certificate of Senior Grade/Proficiency Grade Examination in English Shorthand, Computer basics training Certificate, Caste Certificate, Certificate for claiming Reservations, if any (Rural/ Persons with Benchmark Disability (Physically Challenged)/ Ex-Servicemen/ Kannada Medium/ Displaced from Projects/ Widow/ Others (Transgenders)/Local Cadre), 2 Passport size photographs and Three Character Certificates (one from last studied educational institution and two from respectable persons) for verification purpose.
11. On the basis of marks obtained in Shorthand and Typing Test, candidates will be short listed for viva-voce.
12. Mere success in the Shorthand and Typing Test and/or viva-voce shall not confer any right to appointment and no candidate shall be appointed to the post unless the High Court of Karnataka is satisfied, after such enquiries as may be considered necessary that the candidate is suitable in all respects for appointment to the post.
13. Candidate shall pay the appropriate Application Fee as mentioned in the Notification, either by mode of online banking or through Challan form as notified by the High Court of Karnataka. The fee shall be remitted at any branch of the State Bank of India (SBI).

14. Candidates shall scan his/her latest passport size photograph with white back ground (having 5 cm of length X 3.6 cm of breadth with max. size 50kb) and signature on white paper in black ball point pen (having 2.5 cm of length X 7.5 cm of breadth with max. size 25kb) in jpg format only and upload the same, while submitting the Online application. **The jpg image should be clear and visible or else the application will not be considered for acceptance.**

Note:- After successful payment of fee from the SBI Portal, the candidates are hereby instructed to download the E-receipt from SBI Portal in PDF format and thereafter fill up payment/fee details by clicking 'SBI Payment Details' Button. The PDF E-receipt should be uploaded by clicking on 'To Upload Documents' Button.

15. If the candidates are employed/working in any State Government or Central Government or an establishment in public sector, the candidates shall mention '**Yes**' or '**No**' in the online application. If the candidate is selected, he/she shall produce "**No Objection Certificate**" from the concerned department, where he/she is working. [As per amended Rule 11 of Karnataka Civil Service (General Recruitment) Rules, 1977].
16. **On submission of online application and after payment of application fee, the candidates are directed to forward duly filled proforma annexed to Notification dated 07.03.2022 alongwith a self attested copy of all the documents as relied upon by them while submitting online application viz., Certificates of qualification, Caste Certificate, Certificates of reservations claimed, if any, copy of online application submitted by them and copy of challan for having paid application fee, to this office by superscribing on the envelope as 'Recruitment to the post of Assistant Court Secretary (Stenographer)' by mentioning the application No. and addressed to the Registrar (Recruitment), High Court of Karnataka, Bengaluru, by way of post/muddam so as to reach this office on or before 07.04.2022 (within office working hours).**
17. While applying online application for the post, the candidates shall ensure that he/she fulfills the eligibility and other norms

as mentioned above and that all the particulars furnished by him/her are correct in all respects. In case, if at any stage of recruitment it is found that a candidate does not fulfill the eligibility norms and/or that he/she has suppressed/twisted or truncated any material facts, his/her candidature will stand cancelled. If any of these shortcomings is found even after appointment, his/her appointment shall be liable to be terminated. Furnishing of wrong, incomplete or incorrect information would not only lead to disqualification but also liable for criminal prosecution.

Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ಸಾಮಾನ್ಯ ಸೂಚನೆಗಳು

1. ಅಭ್ಯರ್ಥಿಗಳು, ಅರ್ಜಿ ಸಲ್ಲಿಸುವುದರಲ್ಲಿ ಆಗಬಹುದಾದ ತಪ್ಪುಗಳನ್ನು ತಡೆಯುವುದಕ್ಕಾಗಿ ಅರ್ಜಿ ಸಲ್ಲಿಸುವುದಕ್ಕಿಂತ ಮುಂಚೆ ಈ ಮುಂದೆ ಹೇಳಿರುವ ಎಲ್ಲಾ ಸೂಚನೆಗಳನ್ನು ಎಚ್ಚರಿಕೆಯಿಂದ ಓದಿಕೊಳ್ಳತಕ್ಕದ್ದು.
2. ಅಭ್ಯರ್ಥಿಯು, ಅರ್ಜಿಯನ್ನು ತುಂಬುವಾಗ, ತನ್ನನ್ನು ಯಾವ ಮೀಸಲಾತಿ ವೃಂದದಲ್ಲಿ ಪರಿಗಣಿಸಬೇಕೆಂದು ಇಚ್ಛಿಸುವನೋ / ಇಚ್ಛಿಸುವಳೋ ಅದನ್ನು ಅರ್ಜಿಯಲ್ಲಿ ಮೀಸಲಿರಿಸಿರುವ ಅಂಕಣದಲ್ಲಿನ ಉಳಿದ ಮೂಲವೃಂದ / ಸ್ಥಳೀಯ ವೃಂದವೆಂದು ಸ್ಪಷ್ಟವಾಗಿ ಗುರುತು ಮಾಡತಕ್ಕದ್ದು. ನಂತರ, ಅರ್ಜಿಯಲ್ಲಿ ಕೋರಿರುವ ಉಳಿದ ಮೂಲವೃಂದ / ಸ್ಥಳೀಯ ವೃಂದವನ್ನು ಬದಲಾಯಿಸಿಕೊಳ್ಳುವುದಕ್ಕೆ ಅನುಮತಿಸಲಾಗುವುದಿಲ್ಲ. [ಸ್ಥಳೀಯ ವೃಂದವೆಂದರೆ ಹೈದರಾಬಾದ್-ಕರ್ನಾಟಕ (ಕಲ್ಯಾಣ ಕರ್ನಾಟಕ) ಪ್ರಾಂತ್ಯಕ್ಕೆ ಸೇರಿದ ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ಮೀಸಲಾದ ವೃಂದ]
3. ಅರ್ಜಿಯಲ್ಲಿ ಸಂಪರ್ಕದ ಉದ್ದೇಶಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಕೊಟ್ಟಿರುವ ಸೂಕ್ತ ಕಾಲಗಳನ್ನು ತುಂಬುವಾಗ ಸಂವಹನಕ್ಕಾಗಿ ಮೊಬೈಲ್ ಸಂಖ್ಯೆ ಮತ್ತು ಇ-ಮೇಲ್ ಐ.ಡಿಯನ್ನು (ಕಡ್ಡಾಯವಾಗಿ) ಸರಿಯಾಗಿ ನಮೂದಿಸತಕ್ಕದ್ದು. ಸರಿಯಾದ ಮಾಹಿತಿ ಒದಗಿಸದೆ ಎಸ್.ಎಂ.ಎಸ್ ಅಥವಾ ಇ-ಮೇಲ್ ಸಂದೇಶ ಬರದಿದ್ದಲ್ಲಿ ಪ್ರಾಧಿಕಾರ ಹೊಣೆಯಾಗುವುದಿಲ್ಲ.
4. ಕೊನೆ ಕ್ಷಣದಲ್ಲಿ, ಅರ್ಜಿ ಸಲ್ಲಿಸುವಾಗ ಆಗಬಹುದಾದ ಒತ್ತಡವನ್ನು ತಪ್ಪಿಸಲು, ಅಭ್ಯರ್ಥಿಗಳು ಸಾಕಷ್ಟು ಮುಂಚಿತವಾಗಿಯೇ ಅರ್ಜಿ ಸಲ್ಲಿಸುವುದು ಸೂಕ್ತ. ವೆಬ್‌ಸೈಟ್ **07.04.2022ರ ರಾತ್ರಿ 11.59 ಗಂಟೆಯೊಳಗೆ ಸಲ್ಲಿಸಿದ ಅರ್ಜಿಗಳನ್ನಷ್ಟೇ ಅಂಗೀಕರಿಸುತ್ತದೆ.**
5. ಅಭ್ಯರ್ಥಿಯ ಶೀಘ್ರಲಿಪಿ ಮತ್ತು ಬೆರಳಚ್ಚು ಪರೀಕ್ಷೆ ಅಥವಾ ಅನ್ಯಥಾ ಮೌಖಿಕ ಸಂದರ್ಶನಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಕರ್ನಾಟಕ ಉಚ್ಚ ನ್ಯಾಯಾಲಯದ ನಿರ್ಧಾರವೇ ಅಂತಿಮವಾಗಿರುತ್ತದೆ.
6. ಶೀಘ್ರಲಿಪಿ ಮತ್ತು ಬೆರಳಚ್ಚು ಪರೀಕ್ಷೆ / ಮೌಖಿಕ ಸಂದರ್ಶನಕ್ಕಾಗಿ ಅಂಗೀಕರಿಸಿದ ಅರ್ಹ ಅಭ್ಯರ್ಥಿಗಳ ಪಟ್ಟಿಯನ್ನು ಕರ್ನಾಟಕ ಉಚ್ಚ ನ್ಯಾಯಾಲಯದ ವೆಬ್‌ಸೈಟ್ <https://karnatakajudiciary.kar.nic.in> ನಲ್ಲಿ ಪ್ರಕಟಿಸಲಾಗುವುದು.
7. ಅರ್ಹ ಅಭ್ಯರ್ಥಿಗಳ ಮೊಬೈಲ್‌ಗೆ ಸಂದೇಶವನ್ನು ಕಳುಹಿಸುವ ಮೂಲಕ ಅಥವಾ ಇ-ಮೇಲ್ ವಿಳಾಸ ನೀಡಿದ್ದಲ್ಲಿ ಇ-ಮೇಲ್ ಮೂಲಕ ಮಾಹಿತಿಯನ್ನು ನೀಡಲಾಗುವುದು.

'ಕರೆ ಪತ್ರ' ವನ್ನು ಡೌನ್ ಲೋಡ್ ಮಾಡಿಕೊಳ್ಳುವುದಕ್ಕಾಗಿ, ಅರ್ಹರಾದ ಅಭ್ಯರ್ಥಿಗಳ ಪಟ್ಟಿಯನ್ನು <https://karnatakajudiciary.kar.nic.in/recruitment.php> ಎಂಬ ಕರ್ನಾಟಕ ಉಚ್ಚ ನ್ಯಾಯಾಲಯದ ವೆಬ್‌ಸೈಟ್‌ನಲ್ಲಿಯೂ ಸಹ ಅಧಿಸೂಚಿಸಲಾಗುವುದು. ಅಭ್ಯರ್ಥಿಯು ಶೀಘ್ರಲಿಪಿ ಮತ್ತು ಬೆರಳಚ್ಚು ಪರೀಕ್ಷೆ / ಮೌಖಿಕ ಸಂದರ್ಶನದ ಸಮಯದಲ್ಲಿ ಆತನ / ಆಕೆಯ 'ಕರೆ ಪತ್ರ' ವನ್ನು ತರತಕ್ಕದ್ದು.

8. ಅಭ್ಯರ್ಥಿಯು, ಶೀಘ್ರಲಿಪಿ ಮತ್ತು ಬೆರಳಚ್ಚು ಪರೀಕ್ಷೆ / ಮೌಖಿಕ ಸಂದರ್ಶನಕ್ಕೆ ಅರ್ಹರಾಗಿದ್ದ ಪಕ್ಷದಲ್ಲಿ, ಕರ್ನಾಟಕ ಉಚ್ಚ ನ್ಯಾಯಾಲಯವು ನಿರ್ಧರಿಸಿದ ಮತ್ತು ಅಧಿಸೂಚಿಸಿದ ಸ್ಥಳ ಮತ್ತು ಸಮಯಕ್ಕೆ ಸರಿಯಾಗಿ ಅವರು ತಮ್ಮ ಸ್ವಂತ ಖರ್ಚಿನಲ್ಲೇ ಹಾಜರಾಗತಕ್ಕದ್ದು.
9. ಅಭ್ಯರ್ಥಿಯು, ಶೀಘ್ರಲಿಪಿ ಮತ್ತು ಬೆರಳಚ್ಚು ಪರೀಕ್ಷೆ / ಮೌಖಿಕ ಸಂದರ್ಶನಕ್ಕೆ ಹಾಜರಾಗುವಾಗ 'ಕರೆ ಪತ್ರ ಮತ್ತು ಗುರುತಿನ ರುಜುವಾತಿನ' (ಗುರುತಿನ ರುಜುವಾತಾಗಿ ಮತದಾರರ ಗುರುತಿನ ಚೀಟಿ ಅಥವಾ ಆಧಾರ್ ಕಾರ್ಡ್ ಅಥವಾ ಪ್ಯಾನ್ ಕಾರ್ಡ್ ಅಥವಾ ಚಾಲನಾ ಪರವಾನಿಗೆ ಅಥವಾ ಪಡಿತರ ಚೀಟಿ ಅಥವಾ ಪಾಸ್ ಪೋರ್ಟ್ ಇವುಗಳ ಮೂಲ ಪ್ರತಿಗಳನ್ನು ಹಾಜರುಪಡಿಸಬಹುದು) ಪ್ರತಿಗಳನ್ನು ಸಲ್ಲಿಸತಕ್ಕದ್ದು.
10. ಅಭ್ಯರ್ಥಿಯು, ಶೀಘ್ರಲಿಪಿ ಮತ್ತು ಬೆರಳಚ್ಚು ಪರೀಕ್ಷೆ / ಮೌಖಿಕ ಸಂದರ್ಶನಕ್ಕೆ ಹಾಜರಾಗುವಾಗ, ಪರಿಶೀಲನೆಗಾಗಿ (ಎಸ್.ಎಸ್.ಎಲ್.ಸಿ. ಅಥವಾ ತತ್ಸಮಾನ ಪರೀಕ್ಷೆಯ ಜನ್ಮ ದಿನಾಂಕ ಹೊಂದಿರುವ ಅಂಕಪಟ್ಟಿ), ಆಂಗ್ಲ ಪ್ರೌಢ ದರ್ಜೆ ಶೀಘ್ರಲಿಪಿ ಅಂಕಪಟ್ಟಿ/ಆಂಗ್ಲ ಶೀಘ್ರಲಿಪಿ ಪ್ರೊಫಿಶಿಯನ್ ಅಂಕಪಟ್ಟಿ, ಆಂಗ್ಲ ಪ್ರೌಢ ದರ್ಜೆ ಬೆರಳಚ್ಚು ಅಂಕಪಟ್ಟಿ, ಡಿಪ್ಲೋಮಾ ಇನ್ ಕಮರ್ಷಿಯಲ್ ಪ್ರಾಕ್ಟೀಸ್/ಸೆಕ್ರೆಟರಿಯಲ್ ಪ್ರಾಕ್ಟೀಸ್ - ಸೆಮಿಸ್ಟರ್ ಆದಲ್ಲಿ I to VI ಸೆಮಿಸ್ಟರ್ ಅಥವಾ I to III ವರ್ಷಗಳ ಅಂಕಪಟ್ಟಿ, ಘಟಕೋತ್ಸವದ ಪ್ರಮಾಣ ಪತ್ರ, ಕಂಪ್ಯೂಟರ್ ಬೇಸಿಕ್ಸ್ ತರಬೇತಿ ಪ್ರಮಾಣ ಪತ್ರ, ಜಾತಿ/ಗ್ರಾಮೀಣ/ ಅಂಗವಿಕಲ/ ಮಾಜಿ ಸೈನಿಕ / ಕನ್ನಡ ಮಾಧ್ಯಮ / ಯೋಜನಾ ನಿರಾಶ್ರಿತರು / ವಿಧವೆ / ಇತರೆ (Transgenders)/ ಸ್ಥಳೀಯ ವೃಂದಕ್ಕಾಗಿ ಮೀಸಲಾತಿಯನ್ನು ಕೋರುವವರು ಸಂಬಂಧಿಸಿದ ಮೂಲ ಪ್ರಮಾಣಪತ್ರಗಳು, 2 ಪಾಸ್‌ಪೋರ್ಟ್ ಅಳತೆಯ ಭಾವಚಿತ್ರಗಳು ಮತ್ತು ಮೂರು ನಡತೆ ಪ್ರಮಾಣ ಪತ್ರಗಳನ್ನು (ಒಂದು ನಡತೆ ಪ್ರಮಾಣ ಪತ್ರವನ್ನು ಅಂತಿಮವಾಗಿ ವ್ಯಾಸಂಗ ಮಾಡಿದ ಶಿಕ್ಷಣ ಸಂಸ್ಥೆಯಿಂದಲೂ, ಇನ್ನೆರಡು ನಡತೆ ಪ್ರಮಾಣ ಪತ್ರಗಳನ್ನು ಗೌರವಾನ್ವಿತ ವ್ಯಕ್ತಿಗಳಿಂದಲೂ ಪಡೆದು) - ಈ ಎಲ್ಲವುಗಳ ಸ್ವಯಂದೃಢೀಕೃತ ನಕಲು ಪ್ರತಿಗಳ ಒಂದು ಸೆಟ್‌ನ ಜೊತೆ ಮೂಲ ದಾಖಲೆಗಳೊಂದಿಗೆ ಹಾಜರುಪಡಿಸತಕ್ಕದ್ದು.
11. ಅರ್ಹ ಅಭ್ಯರ್ಥಿಗಳನ್ನು ಶೀಘ್ರಲಿಪಿ ಮತ್ತು ಬೆರಳಚ್ಚು ಪರೀಕ್ಷೆಯಲ್ಲಿ ಪಡೆದುಕೊಂಡ ಅಂಕಗಳ ಆಧಾರದ ಮೇಲೆ ಮೌಖಿಕ ಸಂದರ್ಶನಕ್ಕೆ ಆಯ್ಕೆ ಮಾಡಲಾಗುವುದು.

12. ಶೀಘ್ರಲಿಪಿ ಮತ್ತು ಬೆರಳಚ್ಚು ಪರೀಕ್ಷೆ / ಮೌಖಿಕ ಸಂದರ್ಶನ ಯಶಸ್ವಿಯಾದ ಮಾತ್ರದಿಂದಲೇ ನೇಮಕಾತಿಯ ಯಾವುದೇ ಹಕ್ಕು ಖಾತ್ರಿಯಾಗತಕ್ಕದ್ದಲ್ಲ ಹಾಗೂ ಆ ಹುದ್ದೆಯ ನೇಮಕಾತಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ ಅಗತ್ಯವೆಂದು ಪರಿಗಣಿಸಬಹುದಾದಂಥ ಪರಿಶೀಲನೆಗಳನ್ನು ಮಾಡಿದ ನಂತರ ಅಭ್ಯರ್ಥಿಯು ಎಲ್ಲಾ ಆಯಾಮಗಳಲ್ಲೂ ಅರ್ಹನಾಗಿದ್ದಾನೆ/ಳಾಗಿದ್ದಾಳೆಂದು ಕರ್ನಾಟಕ ಉಚ್ಚ ನ್ಯಾಯಾಲಯಕ್ಕೆ ಮನವರಿಕೆಯಾದ ಹೊರತು ಅಭ್ಯರ್ಥಿಯನ್ನು ಆ ಹುದ್ದೆಗೆ ನೇಮಕ ಮಾಡತಕ್ಕದ್ದಲ್ಲ.

13. ಅಭ್ಯರ್ಥಿಯು, ಕರ್ನಾಟಕ ಉಚ್ಚ ನ್ಯಾಯಾಲಯವು ಅಧಿಸೂಚಿಸಿದ ಆನ್‌ಲೈನ್ ಬ್ಯಾಂಕಿಂಗ್ ವಿಧಾನದ ಮೂಲಕವಾಗಲಿ ಅಥವಾ ಚಲನ್ ನಮೂನೆ ಮೂಲಕವಾಗಲಿ ಅಧಿಸೂಚನೆಯಲ್ಲಿ ಸೂಚಿಸಬಹುದಾದಂಥ ಯುಕ್ತ ಅರ್ಜಿ ಶುಲ್ಕವನ್ನು ಸಂದಾಯ ಮಾಡತಕ್ಕದ್ದು. ಶುಲ್ಕವನ್ನು, ಭಾರತೀಯ ಸ್ಟೇಟ್ ಬ್ಯಾಂಕ್‌ನ (ಎಸ್.ಬಿ.ಐ.) ಯಾವುದೇ ಶಾಖೆಯಲ್ಲಿ ಪಾವತಿ ಮಾಡತಕ್ಕದ್ದು.

14. ಆನ್‌ಲೈನ್‌ನಲ್ಲಿ ಅರ್ಜಿಯನ್ನು ಸಲ್ಲಿಸುವಾಗ ಅಭ್ಯರ್ಥಿಯು, (ಗರಿಷ್ಠ 50 ಕೆ.ಬಿ. ಅಳತೆಯಿರುವ 5 ಸೆಂ.ಮೀ. ಉದ್ದ x 3.6 ಸೆಂ.ಮೀ. ಅಗಲವಿರುವ) ತನ್ನ ಇತ್ತೀಚಿನ ಪಾಸ್‌ಪೋರ್ಟ್ ಅಳತೆಯ ಬಿಳಿಯ ಹಿನ್ನೆಲೆಯುಳ್ಳ ಭಾವಚಿತ್ರವನ್ನು ಸ್ಯಾನ್ ಮಾಡತಕ್ಕದ್ದು ಹಾಗೂ ಜೆಪಿಜಿ ನಮೂನೆಯಲ್ಲಿ, ಬಿಳಿ ಕಾಗದದ ಮೇಲೆ ಕಪ್ಪು ಬಾಲ್ ಪಾಯಿಂಟ್ ಪೆನ್‌ನಲ್ಲಿ (2.5 ಸೆಂ.ಮೀ. ಉದ್ದ x 7.5 ಸೆಂ.ಮೀ. ಅಗಲವಿರುವ ಗರಿಷ್ಠ 25 ಕೆ.ಬಿ. ಪ್ರಮಾಣವಿರುವಂತೆ) ತನ್ನ ಸಹಿ ಮಾಡಿ ಸ್ಯಾನ್ ಮಾಡತಕ್ಕದ್ದು ಹಾಗೂ ಅದನ್ನು ಅಪ್‌ಲೋಡ್ ಮಾಡತಕ್ಕದ್ದು. **ಜೆಪಿಜಿ ಭಾವಚಿತ್ರವು ಸ್ಪಷ್ಟವಾಗಿರಬೇಕು.**

ಸೂಚನೆ: ಅರ್ಜಿ ಶುಲ್ಕವನ್ನು ಸ್ಟೇಟ್ ಬ್ಯಾಂಕ್ ಆಫ್ ಇಂಡಿಯಾದ ಪೋರ್ಟಲ್‌ನಿಂದ ಯಶಸ್ವಿಯಾಗಿ ಪಾವತಿ ಮಾಡಿದ ನಂತರ, ಅಭ್ಯರ್ಥಿಯು ಸ್ಟೇಟ್ ಬ್ಯಾಂಕ್ ಆಫ್ ಇಂಡಿಯಾದ ಪೋರ್ಟಲ್‌ನಿಂದ ಇ-ರೆಸಿಪ್ಟನ್ನು ಪಿ.ಡಿ.ಎಫ್ ನಮೂನೆಯಲ್ಲಿ ಡೌನ್‌ಲೋಡ್ ಮಾಡಿಕೊಳ್ಳಲು ಸೂಚಿಸಿದೆ, ನಂತರ **'SBI Payment Details'** ಬಟನ್‌ನ್ನು ಒತ್ತುವಮೂಲಕ ಪಾವತಿಯ ವಿವರವನ್ನು ತುಂಬತಕ್ಕದ್ದು. ತದನಂತರ **'To Upload Documents'** ಬಟನ್‌ನ್ನು ಒತ್ತುವಮೂಲಕ ಪಿ.ಡಿ.ಎಫ್ ಇ-ರೆಸಿಪ್ಟನ್ನು ಅಪ್ಲೋಡ್ ಮಾಡತಕ್ಕದ್ದು.

15. ಅಭ್ಯರ್ಥಿಗಳು ಯಾವುದೇ ರಾಜ್ಯ ಸರ್ಕಾರ ಅಥವಾ ಕೇಂದ್ರ ಸರ್ಕಾರ ಅಥವಾ ಸಾರ್ವಜನಿಕ ಉದ್ಯಮಗಳಲ್ಲಿ ಉದ್ಯೋಗ ಹೊಂದಿದ್ದರೆ, ಅಂತಹ ಅಭ್ಯರ್ಥಿಗಳು ಆನ್‌ಲೈನ್‌ನಲ್ಲಿ ಅರ್ಜಿಯನ್ನು ಭರ್ತಿಮಾಡುವ ಸಂದರ್ಭದಲ್ಲಿ **'ಹೌದು' ಅಥವಾ 'ಇಲ್ಲ'** ಎಂಬುದನ್ನು ನಮೂದಿಸತಕ್ಕದ್ದು ಮತ್ತು ಅವರು ಆಯ್ಕೆಗೊಂಡ ಸಂದರ್ಭದಲ್ಲಿ ಅವರು ಕರ್ತವ್ಯ ನಿರ್ವಹಿಸುತ್ತಿರುವ ಇಲಾಖೆಯಿಂದ **'ನಿರಪೇಕ್ಷಣಾ ಪತ್ರ'**ವನ್ನು ಒದಗಿಸತಕ್ಕದ್ದು. (ಕರ್ನಾಟಕ ಸಿವಿಲ್ ಸೇವೆಗಳು (ಸಾಮಾನ್ಯ ನೇಮಕಾತಿ) ನಿಯಮಗಳು ೧೯೭೭ರ ನಿಯಮ ೧೧೦ರ ಪ್ರಕಾರ).

16. ಅಭ್ಯರ್ಥಿಗಳು ಆನ್‌ಲೈನ್ ಮೂಲಕ ಅರ್ಜಿಯನ್ನು ಸಲ್ಲಿಸಿ ಅರ್ಜಿ ಶುಲ್ಕ ಪಾವತಿಸಿದ ನಂತರ, ಅಧಿಸೂಚನೆ ದಿನಾಂಕ **07.03.2022**ಗೆ ಲಗತ್ತಿಸಿರುವ ಪ್ರೋಫಾರ್ಮ್ (ನಮೂನೆ) ತುಂಬಿ ಅದರೊಂದಿಗೆ ಎಲ್ಲಾ ಪ್ರಮಾಣಪತ್ರಗಳ ಸ್ವಯಂದೃಢೀಕೃತ ನಕಲು ಪ್ರತಿಗಳು ಅಂದರೆ ವಿದ್ಯಾರ್ಹತೆಯ ಪ್ರಮಾಣಪತ್ರಗಳು, ಜಾತಿ ಪ್ರಮಾಣಪತ್ರ, ಮೀಸಲಾತಿ ಕೋರಿದ ಪ್ರಮಾಣಪತ್ರಗಳು ಹಾಗೂ ಆನ್‌ಲೈನ್ ಮೂಲಕ ಅರ್ಜಿಯನ್ನು ಸಲ್ಲಿಸಿದ ನಕಲು ಪ್ರತಿ ಮತ್ತು ಅರ್ಜಿ ಶುಲ್ಕ ಪಾವತಿಸಿದ ನಕಲು ಪ್ರತಿಯನ್ನು ಲಕೋಟೆಯಲ್ಲಿ ಹಾಕಿ ಅದರ ಮೇಲೆ “ಅರ್ಜಿ ಸಂಖ್ಯೆ ಹಾಗೂ ಅಸಿಸ್ಟೆಂಟ್ ಕೋರ್ಟ್ ಸೆಕ್ರೆಟರಿ (ಶೀಘ್ರಾಲಿಪಿಗಾರರು) ಹುದ್ದೆಗಾಗಿ ಅರ್ಜಿ” ಎಂದು ನಮೂದಿಸಿ, ವಿಲೇಖನಾಧಿಕಾರಿಗಳು (ನೇಮಕಾತಿ), ಕರ್ನಾಟಕ ಉಚ್ಚ ನ್ಯಾಯಾಲಯ, ಬೆಂಗಳೂರು ಇವರ ವಿಳಾಸಕ್ಕೆ ಖುದ್ದಾಗಿ/ಅಂಚೆ ಮೂಲಕ ದಿನಾಂಕ **07.04.2022**ರ ಕಛೇರಿ ಅವಧಿಯೊಳಗೆ ತಂದುಕೊಡತಕ್ಕದ್ದು / ಕಳುಹಿಸಿಕೊಡತಕ್ಕದ್ದು.
17. ಆ ಹುದ್ದೆಗೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಆನ್‌ಲೈನ್ ಅರ್ಜಿಯನ್ನು ಸಲ್ಲಿಸುವಾಗ, ಅಭ್ಯರ್ಥಿಯು, ಮೇಲೆ ಸೂಚಿಸಲಾದಂತಹ ತನ್ನ ವಿದ್ಯಾರ್ಹತೆ ಹಾಗೂ ಇತರ ಮಾನದಂಡಗಳನ್ನು ಪೂರ್ಣಗೊಳಿಸಲಾಗಿದೆಯೆಂದು ಹಾಗೂ ತಾನು ಒದಗಿಸಿರುವ ಎಲ್ಲಾ ವಿವರಗಳು ಎಲ್ಲಾ ಆಯಾಮಗಳಲ್ಲೂ ಸರಿಯಾಗಿವೆಯೆಂದು ಖಚಿತಪಡಿಸತಕ್ಕದ್ದು. ನೇಮಕಾತಿಯ ಯಾವುದೇ ಹಂತದಲ್ಲಿ, ಅಭ್ಯರ್ಥಿಯು ವಿದ್ಯಾರ್ಹತೆಯ ಮಾನದಂಡಗಳನ್ನು ಪೂರ್ಣಗೊಳಿಸಿಲ್ಲವೆಂದು ಹಾಗೂ / ಅಥವಾ ಆತ/ಆಕೆ ಯಾವುದೇ ಪ್ರಮುಖ ವಾಸ್ತವಾಂಶಗಳನ್ನು ಮರೆಮಾಚಿರುತ್ತಾನೆ/ಳೆ, ತಿರುಚಿರುತ್ತಾನೆ/ಳೆ, ಮೊಟಕುಗೊಳಿಸಿರುತ್ತಾನೆ/ಳೆಂದು ಕಂಡುಬಂದ ಸಂದರ್ಭದಲ್ಲಿ ಆತನ/ಆಕೆಯ ಅಭ್ಯರ್ಥಿಕೆಯನ್ನು ರದ್ದುಗೊಳಿಸಲಾಗುವುದು. ಈ ಯಾವುದೇ ನ್ಯೂನತೆಗಳು ನೇಮಕಾತಿಯ ನಂತರ ಕಂಡುಬಂದರೂ ಸಹ, ಅಭ್ಯರ್ಥಿಯ ಸೇವಾ ಕರಾರು ವಜಾಗೊಳ್ಳಲು ಬದ್ಧವಾಗಿರುತ್ತದೆ. ತಪ್ಪಾದ, ಅಪೂರ್ಣವಾದ ಅಥವಾ ಸರಿಯಲ್ಲದ ಮಾಹಿತಿಯನ್ನು ಒದಗಿಸುವುದು ಅನರ್ಹತೆಗೆ ಕಾರಣವಾಗುವುದು ಮಾತ್ರವಷ್ಟೇ ಅಲ್ಲದೆ, ಕ್ರಿಮಿನಲ್ ಪ್ರಾಸಿಕ್ಯೂಷನ್‌ಗೂ ಸಹ ಅವಕಾಶ ಮಾಡಿಕೊಡುತ್ತದೆ.

ಸಹಿ/-

(ಟಿ. ಜಿ. ಶಿವಶಂಕರೇ ಗೌಡ)

ಮಹಾವಿಲೇಖನಾಧಿಕಾರಿ

ANNEXURE

To

The Registrar General,
High Court of Karnataka,
Bengaluru.

Sir,

Sub: Submission of self attested copy of documents for verification purpose – reg

Ref: Notification No. HCRB/ACS-11/2022 dated 07.03.2022 inviting online applications for filling up of 54 posts of Assistant Court Secretary (Stenographer).

* * * *

With reference to the above subject, I the undersigned is directed to submit the self attested copy of documents for verification purpose for the post of Assistant Court Secretary (Stenographer) as per Notification No. HCRB/ACS-11/2022 dated 07.03.2022.

Accordingly, I am submitting herewith the self attested copies of all relevant documents for verification purpose **through Post / personally** (*strikeout whichever is not applicable*), the details of which are as under:

Sl. No.	PARTICULARS	DETAILS		
1	Name (as per SSLC Marks card)			
2	Application Number			
3	Date of Birth (DD – MM – YYYY)			
4	Gender (Select appropriate column)	Male	Female	Others

Details of S.S.L.C / X Standard

5	Name of the Board		
	Details of Marks	Maximum Marks	Marks Secured
	Percentage of Marks		
Copy of the Marks Card Enclosed	YES	NO	

RESERVATION DETAILS

(If the relevant reservation is not claimed, the candidates shall mention as "Not Applicable" in the relevant columns)

6	Whether claimed Reservation under Residual Parent Cadre or Local Cadre (i.e., Hyderabad Karnataka Region)		
To be filled only if reservation is claimed under Local Cadre			
Preference claimed		Local Cadre	Residual Parent Cadre
Certificate No. and Date		No.	
		Date:	
Copy of the certificate enclosed		YES	NO

CASTE CATEGORY DETAILS

7	Caste Category claimed (GM / SC / ST / Cat - I / Cat - IIA / Cat - IIB / Cat - IIIA / Cat - IIIB)		
	Certificate No. and date	No.	
		Date:	
Copy of the Caste Certificate Enclosed		YES	NO

RURAL CANDIDATE

8	Whether Rural Candidate reservation Claimed?	YES	NO
If Yes,			
Particulars		Details	Date of Certificate
Study Details		From I to Std.,	
		From to Std.,	
		From to Std.,	
		From to Std.,	
Certificates Enclosed		YES	NO

KANNADA MEDIUM STUDENT RESERVATION

9	Whether Kannada Medium Student reservation Claimed?	YES	NO
If Yes,			
	Particulars	Details	Date of Certificate
Study details		From I to Std.,	
		From to Std.,	
		From to Std.,	
		From to Std.,	
Certificates Enclosed		YES	NO

10	Whether claimed reservation under Persons with Benchmark disability(Physically Challenged) ?		
	If Yes, Nature of Disability		
	Percentage of Disability		
	Date of Certificate		
	Certificate Enclosed	YES	NO

11	Whether claimed reservation under Ex-Servicemen quota?		
	If yes, whether Certificate Enclosed	YES	NO

12	Whether claimed reservation under Displaced from Projects?		
	Date of Certificate		
	If yes, whether Certificate Enclosed	YES	NO

13	Whether claimed reservation under " Others " Category? (<i>Others' means reservation to Transgender persons as per Government Order No. DPAR 179 SRR 2020 dated 06.07.2021 and 14.07.2021</i>)		
	Relevant Certificate produced or not?	YES	NO

14	Details of Computer Education		
	Relevant Certificate produced or not?	YES	NO

15	Whether belong to In-service?		
	If yes, details of Employment.		

DETAILS OF ENGLISH SHORTHAND SENIOR GRADE

16	Name of the Institution / Board <i>(KSEEB / Dept. of Technical Education / Others)</i>		
	Details of Marks	Maximum Marks	Marks Secured
	Copy of the Marks Card Enclosed	YES	NO

DETAILS OF ENGLISH SHORTHAND PROFICIENCY

17	Name of the Institution / Board <i>(KSEEB / Dept. of Technical Education / Others)</i>		
	Details of Marks	Maximum Marks	Marks Secured
	Copy of the Marks Card Enclosed	YES	NO

DETAILS OF ENGLISH TYPEWRITING SENIOR GRADE

18	Name of the Institution / Board <i>(KSEEB / Dept. of Technical Education / Others)</i>		
	Details of Marks	Maximum Marks	Marks Secured
	Copy of the Marks Card Enclosed	YES	NO

DETAILS OF DIPLOMA IN COMMERCIAL / SECRETARIAL PRACTICE

19	Name of the Board		
	Convocation / Provisional Certificate enclosed :	YES	NO

Details of Marks		
Semester / Year	Maximum Marks	Marks Obtained
I		
II		
III		
IV		
V		
VI		
Total		
Percentage		

DETAILS OF DEGREE

20	Name of the Degree:		
	Name of the University:		
	Convocation / Provisional Degree Certificate enclosed :	YES	NO

Details of Marks *		
Semester / Year	Maximum Marks	Marks Obtained
I		
II		
III		
IV		

V		
VI		
VII		
VIII		
Total		
Percentage		

- * **Note:** 1. The candidate shall furnish all the marks inclusive of the languages and optional subjects.
2. If the marks secured are on the basis of Grade Points, the same shall be converted to marks / percentage as per university guidelines and a copy of such guidelines shall be submitted along with other documents.

21	Other information, if any.	
----	----------------------------	--

I hereby declare that the above information furnished is true and correct to the best of my knowledge. Further, I undertake that if the information furnished is found to be suppressed / twisted / false / truncated of any material facts/ incomplete at any stage of recruitment, my candidature shall be disqualified.

(SIGNATURE OF THE CANDIDATE)

Mobile No:

Place:

E-mail ID:

Date:

Address: